

Statement

District	Total No. of villages remaining from 31-12-1981
Ahmedabad	140
Gandhinagar	6
Kheda	238
Panchmahals	401
Vadodara	351
Bharuch	310
Surat	251
Valsad	344
Dangs	43
Sabarkantha	272
Banskantha	273
Mehsana	154
Bhavnagar	210
Amreli	153
Surendranagar	182
Rajkot	252
Jamnagar	138
Kutch	391
Junagadh	395
Grand Total	4510

Ravi Beas Accord

7611. SHRI L. S. TUR: Will the Minister of IRRIGATION be pleased to state:

(a) whether the attention of the Government has been drawn to a general feeling of dissatisfaction with the Ravi-Beas accord for sharing the waters; and

(b) whether in view of the strong feelings on the subject the Government will review the position and in the meantime set aside this arbitrary award?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The Chief Minister of Haryana, Rajasthan and Punjab on behalf of the Governments of

the concerned States, keeping in view the interest of the States as well as the national interest and desirous of speedy and optimum utilisation of the waters of the Ravi and Beas rivers and also having regard to the imperative need to resolve speedily the differences relating to the use of these waters, reached an agreement on 31-12-1982 regarding allocation of surplus flows of the rivers Ravi and Beas over and above the pre-partition uses and implementation of Sutlej Yamuna Link Canal Project. This agreement benefits all the three States. There should, therefore, be no general feeling of dis-satisfaction in any of the States. There is no question of the matter being re-opened by the Union of India as the agreement has been entered into by the States themselves.

Unremunerative Price to Coco Growers

7612. PROF. P. J. KURIEN:
SHRI K. A. RAJAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the fact that the Coco growers in the country are crippled due to inadequate price;

(b) what steps Government propose to ensure reasonable price to the growers;

(c) whether Government of Kerala have proposed financial assistance for providing incentive to coco growers; and

(d) if so, Government's reaction?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RUARL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). The Government are aware that prices obtained by coco growers have lately declined from the level prevailing during 1977-79. The Government of India in its latest import policy has banned the import of coco beans and powder. Apart from this, the State Government of Kerala is arranging farm level processing and marketing of cocoa under Cooperative Sector to ensure quality of the produce and better return to the farmers and also arranging export